## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.175/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th April, 2017, 10.30 A.M.

Name of the Company		Sreerampur Ispat Pvt.Ltd -Versus- Barjora Steel & Re-Rolling Mills Pvt.Ltd		
Under Section		9	-	IBC
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PAWAN KUMAR THEVENORUS SKEER MRUN SUETE WIND (

Ld. Counsels for the petitioner is present.

This petition is under Section 9 of IBC 2016. Petitioner has not filed the copy of the invoices. Petitioner has sent notice but it is not legible. Petitioner has to file all copies of the invoices along with complete statement of account of Corporate Debtor along with legible copy of notice within 7 days from today.

List the matter on 26/04/2017 for admission.

(S. Vijayaraghavan) Member (T)

Member (J)